



2026:DHC:5586



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **OMP (ENF.) (COMM.) 102/2019 & EX.APPL.(OS) 614/2019**
RAJ BUILDCON CONSTRUCTION
LIMITEDDecree Holder

Through: None.

versus

TODAY HOMES & INFRASTRUCTURE PRIVATE
LIMITEDJudgement Debtor

Through: None.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

% **13.07.2026**

1. This matter has been called out twice.
2. None has appeared on behalf of the parties at either call.
3. Accordingly, the present petition is dismissed for want of prosecution.
4. The Petitioner is at liberty to seek restoration of the instant petition within four weeks from today, if cause still survives.

OM PRAKASH SHUKLA, J

JULY 13, 2026/at